

9. Smt. Kamaia Shastri
10. Shri S. K. Govil
11. Shri M. R. Raman
12. Shri N. P. D. Menon
13. Shri P. K. Srinivasan
14. Shri H. R. Rao
15. Shri Sada Nand
16. Shri Krishan Kumar
17. Shri Madan Lal
18. Shri S. B. Saharya
19. Shri V. V. S. R. Hanumantha. Rao
20. Smt. Shanta Narang.

भूतपूर्व विकलांग सैनिक को वित्तीय सहायता

509. श्री हुकमदत्त नारायण :

डा० बापू कालवतः

डा० (श्रीमती) सरोजनी महिषी:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ संसद सदस्यों ने अपने दिनांक 23 दिसम्बर, 1985 के पत्र में अनुरोध किया था कि बिहार में दरभंगा जिले के दशोत गांव के विकलांग भूतपूर्व सैनिक को आर्थिक सहायता प्रदान की जाये ; और

(ख) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?

रक्षा अनुसंधान तथा विकास विभाग में राज्य मंत्री (श्री अरुण सिंह) : (क) और (ख) जी, हां । श्री वैद्यनाथ का 16-10-1985 का प्रतिवेदन श्री एच० एन० यादव के दिनांक 23-12-1985 के पत्र के साथ प्राप्त हुआ था । जिसमें भूतपूर्व सैनिकों ने अपने लिए स्नानगृह/शौचालय वाले मकान की व्यवस्था करने का अनुरोध किया था । श्री वैद्यनाथ को मकान खरीदने के लिए 6-11-1985 को "वार बिरोड फण्ड" से 5,000 रु० की राशि पहले ही दी जा चुकी है । निम्नलिखित वित्तीय सहायता

देकर उनकी 250 रु० प्रति माह की पेंशन में वृद्धि कर दी गयी है :—

(1) दो वर्षों के लिए 50 रु० प्रति माह (दिसम्बर 1982 से नवम्बर 1984 तक) ।

(2) उनके पत्र को 12वीं कक्षा तक 15 रु० प्रति माह की दर से शिक्षा अनुदान ।

(3) दरभंगा के जिला मजिस्ट्रेट से 200 रु० और बिहार के राज्य सैनिक बोर्ड से 180 रु० का अनुदान ।

Air and water pollution in the major cities in India

510. SHRI ASHWANI KUMAR:
SHRI S. D. DHABE:

Will the PRIME MINISTER be pleased to state;

(a) what are the levels of air, noise and water pollution in the four metropolitan cities of the country viz., Delhi, Bombay, Calcutta and Madras;

(b) whether this level has been considered safe by the International and Indian experts; and

(c) what short and long term steps are being taken to control further pollution and to reduce the present level?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Air Pollution:

— while ambient levels of sulphur dioxide and oxides of nitrogen are within the limits, the levels of particulate matter are found to be high;

Water Pollution;

— There are pockets in the metropolitan cities where the levels of water pollution are higher than the prescribed limits.

Noise Pollution:

Certain areas of the metropolitan cities with heavy traffic movement have noise levels beyond the prescribed limits.

(b) No, Sir.

(c) The steps being taken include the following:—

- strict enforcement of antipollution laws;
- tax incentives for pollution control and shifting of pollution industries from congested areas;
- research and development of pollution control devices; and
- campaigns to create public awareness.

Proposals for expansion pending with Central Government from Andaman and Nicobar Island Forests and Plantation Development Corporation

511. SHRI ASHWANI KUMAR:
SHRI S. W. DHABE:

Will the PRIME MINISTER be pleased to state:

(a) what are the proposals for expansion pending with the Central Government from the Andaman and Nicobar Island Forests and Plantation Development Corporation and since how long; and

(b) what steps are being taken to clear these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) The Andaman and Nicobar Islands Forest and Plantation Development Corporation submitted a project report in 1980 for logging and marketing of timber and raising forest plantations and supporting natural regeneration in Little Andaman and North Andaman.

(b) The ecological aspects of the project proposals are now being studied in depth.

Reservation of jobs in Government Services for physically handicapped persons and students

512. SHRI S. W. DHABE:

SHRI ASHWANI KUMAR:

Will the PRIME MINISTER be pleased to state;

(a) what is the number of jobs that have been reserved in Government services for the physically handicapped persons and students;

(b) what is the percentage of reservation and since when it is in force;

(c) what is the number of persons who have been given jobs and percentage achieved in the last three years, i.e. 1983-84, 1984-85 and 1985 (till December); and

(d) what is the reason for not achieving the target and percentages fixed?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM): (a) and (b) 3 per cent of the vacancies in Groups 'C' & 'D' posts (services (1 per cent each the blind, the deaf and the Orthopaedically handicapped persons) have been reserved for the physically handicapped with effect from 4th November, 1977. This reservation is applicable, in direct recruitment, to postal services identified as suitable for being held by the physically handicapped. There is no separate reservation for physically handicapped students in Government services.

(c) and (d) As per the information available, the total number of physically handicapped persons appointed in the Government in 1983, 1984 and 1985 are 264, 182 and 89 respectively in Group 'C' posts and these figures represent 1.79 per cent, 2.55 per cent and 2.97 per cent of the total number of posts (which are identified as suitable for appointment of the physically handicapped persons) filled in the respective years.

2. The corresponding figures and percentages for Group 'D' posts in the years